

(16)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)No.122/230HDB/2017
NAME OF THE COMPANY	Sindhura Agriinfra Projects Pvt Ltd (Transferor Co.No.2)
NAME OF THE PETITIONER (S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for the petitioner	9562239038	V.V.R.

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Applicant.

Post the case for final hearing on 27.10.2017


Member (T)


Member (J)

Bm